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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT: TIS HAZARI COURTS, DELHI

NOTICE

After a meticulous review of the applications received for the position of Law Researchers on a short-term contract basis, in response to Notice No. 511/9726-9767/LR/Genl./West/THC/2023 dated April 17, 2023, and Notice No. 940/23241-23288/LR/Genl./West/THC/2024 dated July 22, 2024, the Selection Committee for selection of Law Researchers for the District Judge (Commercial Courts) has conducted a comprehensive assessment.

The Committee has resolved to reject the applications of the following candidates. The reasons for their respective rejections are detailed in the table below:

S. No	Name of Candidate (Mr./Ms.)	Father's /Husband's Name	Reason
1	Devpriya Shah	Sh. Devanjee Shah	Less than 55% Marks in Law Graduation
2	Shahroz Bakshi	Mohd. Shahzad Bakshi	Less than 55% Marks in Law Graduation
3	Gaurav Kumar	Sh. Shashi Shekhar Thakur	Less than 55% Marks in Law Graduation
4	Kunal Sharma	Sh. Dushyant Swaroop	Less than 55% Marks in Law Graduation
5	Himanshu Goel	Sh. Dev Raj Goel	Less than 55% Marks in Law Graduation
6	Dishank	Sh. Judgal Kishor	Less than 55% Marks in Law Graduation
7	Ruchi Kashyap	Sh. Ravi Shankar Khaware	Less than 55% Marks in Law Graduation
8	Shaheen	Sh. Saheed	Less than 55% Marks in Law Graduation
9	Neha Singh	Sh. Anurag Chauhan	Less than 55% Marks in Law Graduation
10	Nikhil Panjwani	Sh. Rajesh Kumar	Non-Completion of Graduation (Law)
11	Gaurav Dixit	Sh. Tejpal Singh	Overage
12	Vatan Kumar Attri	Sh. Tek Chand Sharma	Application Submitted After Due Date
13	Suhansi Yadav	Late Sh. Vikas Yadav	Already Applied, therefore. application submitted in respnse to notice dated 22.07.2024 stands rejected and previous application has been considered.

This is issued as per the directions of Hon'ble Selection Committee for selection of Law Researchers for the District Judge (Commercial Courts) and in accordance with the prior approval of Ld. Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi.

(Ajay Gupta)

District Judge (Commrcial Court)-05/  
Officer In-Charge (General Branch)  
West District, Tis Hazari Courts, Delhi.

Dated, Delhi the.....04/9/2024.....

1099/27754-27769  
No...../LR/Genl./West/THC/2024

**Copy forwarded for information and necessary action to:-**

1. The Registrar General, Hon'ble High Court of Delhi.
2. The Principal District & Sessions Judges (All Districts), Delhi/New Delhi.
3. The Principal Judge, Family Courts (HQs), Dwarka Courts, Delhi.
4. The Hony. Secretary of Bar Associations, Delhi High Court and all District Courts, Delhi New Delhi with the request to get affix this notice on their respective Notice Boards.
5. The Website Committee, THC to upload the same on the official website of this office.
6. The Branch In-Charge(s), Care-Taking Branch of all Districts Courts with the directions to affix this notice on the notice boards of their respective Court Complex,
7. The R&I Branch, West to upload the same on the LAYERS

Officer In-Charge (General Branch)  
West District, Tis Hazari Courts, Delhi.